

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GUJARAT METALLIC COAL & COKE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GUJARAT METALLIC COAL & COKE LIMITED
2.	Date of incorporation of corporate debtor	20/03/1992
3.	Authority under which corporate debtor is incorporated/registered	Ministry of Corporate Affairs, Kolkata
4.	Corporate Identity No.	L24298WB1992PLC054815
5.	Address of the registered office and principal office (if any) of corporate debtor	155, Lenin Sarani, 4th Floor, Room No.402 Kolkata Kolkata WB 700013 IN
6.	Date of closure of Insolvency Resolution Process	02/11/2021
7.	Liquidation commencement date of corporate debtor	03/11/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjay Kumar Poddar IBBI/IPA-001/IP-P01802/2019-2020/12759
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address Todi chamber, 2 Lal bazar street, 2nd floor, room 201-203, Kolkata, West Bengal, 700001 E-mail: poddar.sanjay@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	2, Lalbazar Street, 2nd Floor Room #201-203, Kolkata - 700001 Email: liquidation.gmccl@gmail.com
11.	Last date for submission of claims	03/12/2021

Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the **GUJARAT METALLIC COAL & COKE LIMITED** on **03.11.2021** under section 33 of the Code.

The stakeholders of **GUJARAT METALLIC COAL & COKE LIMITED** are hereby called upon to submit their claims with proof on or before 03/12/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Sanjay Kumar Poddar

Date and place: : 19.11.2021, Kolkata

